GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA STARRED QUESTION NO. *283

TO BE ANSWERED ON THE 07TH AUGUST, 2018/ SHRAVANA 16, 1940 (SAKA)

FIRE AND EMERGENCY SERVICES IN LAKSHADWEEP

*283. MOHAMMED FAIZAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any plan to ensure the smooth functioning of the fire and emergency services or to create a separate Department for the same in the Union Territory of Lakshadweep;
- (b) if so, the details thereof;
- (c) whether the Government has received any representation in this regard; and
- (d) if so, the details thereof and the action taken thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. *283, for answer on 07.08.2018 regarding "Fire and Emergency Services in Lakshadweep"

The Department of Fire Protection and Control was established in the Union Territory of Lakshadweep Administration (UTLA) on 11.9.1990. The Superintendent of Police(SP) was designated as Ex-officio Chief Fire Officer by the Administrator, UT of Lakshadweep Administration on 22.9.1992. The Department of Fire Protection and Control is running under the control and supervision of Superintendent of Police-cum-Chief Fire Officer. The Department is handling the fire and emergency requirement of the islands. A representation dated 12.2.2018 was received from Shri Mohammed Faizal PP, MP(LS) regarding a separate Department of Fire and Emergency Services in the Ministry of Home Affairs. A reply in this regard has been sent to him vide letter dated 5.7.2018(Annexure-I).
